

PARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L. P. SHAHI) : I beg to lay on the Table: --

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Philosophical Research, New Delhi, for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in library See No. LT6068/88]

Annual Accounts and Review by Government on the audited account of Visakhapatnam Port Trust for 1986-87 and statement - showing reasons for delay in laying these papers.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): I beg to lay on the Table--

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:-
 - (i) Annual Accounts of the Visakhapatnam Port Trust for the year 1986-87 together with Audit Report thereon.
 - (ii) Review by the Government on the Audited Accounts of the Visakhapatnam Port Trust for the year 1986-87.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT6069/88]

12.12 hrs.

COMMITTEE OF PRIVILEGES

[English]

First Report

SHRI JAGAN NATH KAUSHAL (Chandigarh): I beg to lay on the Table the First Report (Hindi and English version) of the Committee of Privileges.

JOINT COMMITTEE ON THE BILL TO CONSOLIDATE AND AMEND THE LAW RELATING TO RAILWAYS

Extension of Time for Presentation of Report

SHRI BASUDEB ACHARIA (Bankura): I beg to move the following:

"That this House do further extend upto the last day of the Monsoon Session, 1988, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways."

MR. SPEAKER: The question is:

"That this House do further extend upto the last day of the Monsoon Session, 1988, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways."

The Motion was adopted.

[English]

(Interruptions)

MR. SPEAKER: Prof. Narain Chand Parashar.

(Interruptions)

MR. SPEAKER: Matters under Rule 337, I have called Prof. Narain Chand Parashar. Only he will go on record.

(Interruptions)**